GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 294 ANSWERED ON 04/02/2025

REMOVAL OF WORKERS FROM MGNREGS

294. SHRI S VENKATESAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of number of workers were removed from the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) registry during the financial years 2022-23 and 2023-24, State-wise; and
- (b) the reasons for such removal?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI KAMLESH PASWAN)

- (a): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand-driven wage employment scheme and the responsibility of implementation of the scheme is vested with the Government of concerned States/UTs. Updation/deletion of Job Cards is a regular exercise conducted by the States/UTs. However, while deleting/ removing workers/Job cards, States/UTs have to ensure compliance with provisions of the Act and ensure that no job card of deserving or eligible household is deleted/cancelled. States/UTs-wise details of number of active workers deleted/cancelled from Mahatma Gandhi NREGS during the financial years 2022-23 and 2023-24 is given at Annexure.
- (b): A total of 86,17,887 and 68,86,532 active workers have been deleted/cancelled during the Financial Year 2022-23 and 2023-24 respectively, for reasons such as fake/duplicate/incorrect job card, family shifted out of Gram Panchayat permanently, Village becomes classified as urban etc.

Annexure referred in reply to part (a) of Lok Sabha Unstarred Question No. 294 dated 04.02.2025

Stat	tes/UTs-wise details of	number of	active workers
dele	ted/cancelled from Mahatma	Gandhi NREGS	during the financial
years 2022-23 and 2023-24			
SI.	State/UTs		
No.	State/013	2022-2023	2023-2024
		Active Workers	Active Workers
1	Andaman And Nicobar	11	17
2	Andhra Pradesh	485757	360840
3	Arunachal Pradesh	8315	17008
4	Assam	166823	315937
5	Bihar	1403802	2 237655
6	Chhattisgarh	274534	595205
	Dadra and Nagar Haveli and		
7	Daman and Diu	(2
8	Goa	4	4 6
9	Gujarat	201611	258451
10	Haryana	10016	7089
11	Himachal Pradesh	25399	41045
12	Jammu And Kashmir	44227	108263
13	Jharkhand	344051	242883
14	Karnataka	376577	225536
15	Kerala	14863	51335
16	Ladakh	3243	1488
17	Lakshadweep	(0
18	Madhya Pradesh	790419	1627427
19	Maharashtra	195146	102843
20	Manipur	16740	33268
21	Meghalaya	9675	60233
22	Mizoram	5587	8802
23	Nagaland	8802	13507
24	Odisha	694696	436230
25	Puducherry	309	325
26	Punjab	107228	33404
27	Rajasthan	352408	727700
28	Sikkim	1067	2195
29	Tamil Nadu	233543	
30	Telangana	415200	
31	Tripura	15820	
32	Uttar Pradesh	1448978	
33	Uttarakhand	22951	
34	West Bengal	940085	86247
Tota		8617887	
